

DIVISION BENCH  
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/278(KB)2022  
IA(I.B.C)/476(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	HI-TECH DESIGNS PVT LTD VS SRI SAI CAR SALES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Avishek Guha, Adv. ] For the Resolution Professional  
Ms. Arunika Dutta, Adv. ]  
Mr. Srijit Bose, Adv. ]  
Mr. Kaustov De Sarkar, Adv. ]  
Mr. Pratim Bayal ] RP-in-person

**ORDER**

1. Ld. Counsel appearing on behalf of the Resolution Professional present. Ld. RP-in-person present.
2. **IA(I.B.C)/476(KB)2024:**

a. It is submitted by the Ld. Counsel for the Resolution Professional that In spite of notice, the Respondent No. 3 Mr. R.K. Dua, residing at 19 Ram Mandir Area; Opp PNB, Ground Floor, Bistupur, Jamshedpur-831001 and the Directors of Sri Sai Car Sales Private Limited, Mr. Pratik Ahuja and Pritish Ahuja failed to turn up despite last chance and having noted that registered offices at NH-33 beside BSNL Exchange, Paridhi Mango, Jamshedpur-831018 and 2B, CH Area Road No.7, Bistupur, Jamshedpur East, Jharkhand-831001. We direct the concerned Mango Police Station, NH-32, Jawaharnagar, Mango, Jamshedpur, Jharkhand-831012 to take necessary steps to ensure personal appearance of Mr. Pratik Ahuja, Pritish Ahuja and R.K. Dua before this Adjudicating Authority on the next date of hearing. Failing which warrant of

arrest would be issued against the said Mr. Pratik Ahuja, Mr. Pritish Ahuja and R.K. Dua to make him personally appear before this Tribunal and/or a property attachment order would be issued.

- b. List the matter on **03.09.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**